

Regarding protest made by ASHA workers of Kerala regarding implementation of their various demands

SHRI V. K. SREEKANDAN (PALAKKAD): Respected Chairperson, I wish to speak in Malayalam regarding the issues of ASHA workers in Kerala.

* For more than a month now, The ASHA workers of Kerala are rallying near the Secretariat and they are observing satyagraha. The ASHA workers have the full support of the entire society in Kerala. They have three, very genuine demands to make. Till date, they were getting a monthly allowance of a mere rupees 7000. They want it to be raised to Rs 21,000/ per month, which is a very genuine demand. Similarly, ASHA workers be made permanent. At the time of retirement, the ASHA workers should get a retirement benefit of at least Rs 5 lakhs. The state government has not even held a discussion with the ASHA workers till date. This is a very inhuman attitude. During the covid times the ASHA workers had saved the lives of millions of people. When they are raising some genuine demands, the state government is not even ready to discuss these issues. ASHA workers work day and night to protect the life and health of infants and mother's. There for the central government should intervene and ask the state government to accept all the three genuine demands made by the ASHA workers. This is my humble submission.